NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 28/ND/08 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016

NAME OF THE COMPANY: Sh. Vinod Gupta V/s. M/s. Standard Times Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Vandha Sen Advocate For Respondents

2. Yoggh Jaiga, Adv

Amit Sood, Adv

Abiject Negi, Adv.

4. Abiject Negi, Adv.

5. Alisha Chapma, CS.

ORDER

A request for adjournment is being made by the Ld. Counsel for the respondent and the same is not opposed by the ld. Counsel for the petitioner.

2. Re-notify these CAs 196/2012, 470/2010 & 64/2011 on 24.10.2016.

(Ina Malhotra) Member Judicial